

Post Offer Public Announcement for the attention of the Shareholders of ANAND LEASE AND FINANCE LIMITED

Regd. Off : 64/241/1, Ballia Limdi Cross Road, New Civil Hospital, Ahmedabad - 380 016

The details subsequent to the Offer made vide Public Announcement dated May 08, 2008 ("PA") and Corrigendum to PA dated June 23, 2008, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Jayesh Patel, Mr. Pranay Patel, Mr. Deepak Patel, Mr. Prakash Patel and Mr Sandip Patel** (the "**Acquirers**") to acquire up to 7,83,243 equity shares of Rs. 10/- each at an Offer Price of Rs. 9.78 per fully paid up equity share of Rs 10/- each and Rs 4.78 for Partly paid up equity shares (Rs. 5/- paid up) payable in cash, representing 20% of the total issued equity share capital and resultant voting rights thereof of **Anand Lease and Finance Limited** (the "**Offer**") are as under.

- 1 Name of the Target Company : ANAND LEASE AND FINANCE LIMITED
- 2 Name of Acquirer(s), including PACs : MR. JAYESH PATEL, MR. PRANAY PATEL, MR. DEEPAK PATEL, MR. PRAKASH PATEL & MR. SANDIP PATEL
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : INTIME SPECTRUM REGISTRY LIMITED
- 5 **Offer Details**
 - a. Date of opening of the Offer : Friday, June 27, 2008
 - b. Date of closure of the Offer : Wednesday, July 16, 2008
- 6 **Details of the acquisition**

Sr. No.	Item	Proposed in the offer document		Actual	
i.	Offer Price for each Fully paid up shares	Rs.9.78		Rs.9.78	
	Offer Price for each Partly paid up share	Rs.4.78		Rs.4.78	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement(SPA)/ MOU	NIL		NIL	
		NIL		NIL	
iii.	Shares acquired through SPA/ MOU (No. & %)	1669924		1669924	
	% in terms of Equity Share Capital	42.64%		42.64%	
	% in terms of Voting Share Capital	59.99%		59.99%	
iv.	Shares acquired in the Open Offer	783243		10000	
	% in terms of Equity Share Capital	20.00%		0.26%	
	% in terms of Voting Share Capital	28.14%		0.36%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.7,660,117		Rs.97,800	
vi.	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	Not Applicable		Not Applicable	
vii.	Post-Offer share holding of Acquirers (No. & %) (ii+iii+iv+vi)	2453167		1679924	
	% in terms of Equity Share Capital	62.64%		42.90%	
	% in terms of Voting Share Capital	88.13%		60.35%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1928800	1463047	1928800	2236290
	In terms of Equity Share Capital	49.25%	37.36%	49.25%	57.10%
		28.60%	11.87%	28.60%	39.65%

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : NIL
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The actual Shares Acquired under this open Offer as mentioned under Para 6(iv) are fully paid up shares of Rs 10/- each.
- 11 The Acquirers Mr. Jayesh Patel, Mr. Pranay Patel, Mr. Deepak Patel, Mr. Prakash Patel and Mr Sandip Patel accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirers as laid down in the SEBI (SAST) Regulations, 1997.
- 12 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 13 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on July 23, 2008
- 14 **This Public Announcement is being issued on behalf of the Acquirers, MR. JAYESH PATEL, MR. PRANAY PATEL, residing at 1, Utsav Row House, Opp T.V. Tower, Drive-In-Road, Thalje, Ahmedabad-380054, MR. DEEPAK PATEL, residing at 14, Surdhara Bunglow, Opp. T.V. Tower, Drive-in-Road, Thalje, Ahmedabad-380054, MR. PRAKASH PATEL, residing at 6, Divine Vision, Nr. Omkar Bungalows Thalje-Shilaj Road, Thalje, Ahmedabad-380054 & MR. SANDIP PATEL residing at 17, Suvarnavilla Bungalows, Near Satyam Bungalows, Hebatpur Road, Thalje, Ahmedabad-380054 by the Manager to the Offer, M/s Chartered Capital & Investment Limited.**

Manager to the Offer CHARTERED CAPITAL & INVESTMENT LIMITED Contact Person: Mr. Vimlesh Bansal 26, Kamdar Shopping Centre, 2nd floor Opp. Rly. Station, Vile Parle (East), Mumbai - 400 057 Tel nos.: 022- 26121742/43 Fax no.: 022 - 26121743 Email : mumbai@charteredcapital.net	Registrar to the Offer INTIME SPECTRUM REGISTRY LIMITED Contact Person: Ms. Awani Thakkar C-13 Pannalal Silk Mill Compound, L.B.S. Marg Bhandup (west) Mumbai – 400 078 Tel Nos. : 022 – 25960320 Fax No: 022 – 25960328 Email : alfl-offer@intimespectrum.com
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Place : MUMBAI

Dated : July 28, 2008